

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO 2792
TO BE ANSWERED ON 13TH MARCH, 2018

NATIONAL FISHERMEN WELFARE FUND

2792. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the Government's liability towards National Fishermen Welfare Fund (NFWF) housing scheme for various States including Kerala, year-wise;
- (b) whether any proposal has been received by the Government from the State Government of Kerala for release of the balance share under the above scheme; and
- (c) if so, the present status of the proposal thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRIMATI KRISHNA RAJ)

(a) to (c) : The Department of Animal Husbandry, Dairying and Fisheries(DADF), Ministry of Agriculture and Farmers Welfare at present has no dedicated scheme/fund called National Fishermen Welfare Fund(NFWF). However, the DADF, Ministry of Agriculture and Farmers Welfare, based on the proposal submitted by the State Governments/Union Territories(UTs) and keeping in view the financial resources availability under the Central Scheme, provides central financial assistance to the State Governments/UTs for construction of houses for fishermen. The DADF, during the year 2014-15, under the erstwhile Central Sector Scheme on National Scheme of Welfare of Fishermen had released central share of Rs.325 lakh to the Government of Kerala for construction of 1300 houses for fishermen. Subsequently, the DADF during the fiscal year 2016-17 had also released central share of Rs.100.20 lakh to the Government of Kerala for construction of 167 fishermen houses under the Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries.
